

# HIGH COURT OF CHHATTISGARH : BILASPUR

## :: NOTICE ::

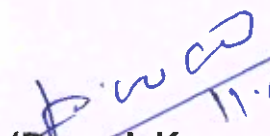
No. 2053/ SCDSA/2020

Bilaspur, dated : 11/02/2021

In pursuance of this Registry's Notice No. 1338/SCDSA/2020 dated 29/01/2020 proposal to designate Shri S.C. Verma, Advocate General as Senior Advocate has been received.

In terms of Rule 6(3) of High Court of Chhattisgarh (Designation of Senior Advocates) Rules 2018, Views / suggestions, if any, of other Stakeholders in the proposed designation are invited for consideration by the Committee for Designation of Senior Advocates for purpose of scrutiny and assessment.

Views / suggestions may be submitted to the Secretariat of the Committee for Designation of Senior Advocates within a period of 30 days from the date of publication of this notice. Views / suggestions beyond the said stipulated period shall not be entertained.

  
11.02.2021  
(Deepak Kumar Tiwari)  
Registrar General